

Declaration of Assets and Liabilities

Year.....2013

I, Janardan Singh Sigriwal son/daughter/wife of Late Nageshwar Singh, aged 48 years, belonging to Vill-Mishrawaliya Tola, Post+P.S.-Jalalpur, Distt-Saran service and presently working as

M.L.A., BIHAR..... Give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	5,000 5 Thou+	Nil	Nil	Nil	Rs 5,000 5 Thou+
(ii)	Deposits in Banks, Financial Institutions and Non-Banking Financial Companies	70,000 70 Thou+ SBI PATNA 11,000 11 Thou+ ALAHABAD BANK	Nil	Nil	Nil	Rs 73,000 73 Thou+
(iii)	Bonds, Debentures and Shares in companies	Nil	Nil	Nil	Nil	Nil
(iv)	Other financial institutions, NSS, Postal Savings, LIC policies, etc	6,00,000 6 Lacs+ LIC	Nil	Nil	Nil	Rs 6,00,000 6 Lacs+
(v)	Motor Vehicles(details of make, etc.)	0*(Value not given) MARCHAL 0*(Value not given)SCORPIO	Nil	Nil	Nil	Rs 0
(vi)	Jewellery (give details of weight and value)	18,00018 Thou+ 10 GRAM RING 2	1,80,000 1 Lac+ 100 GRAM GOLDEN JEWELERY	Nil	Nil	Rs 1,98,000 1 Lac+
(vii)	Other assets, such as values of claims/ interests	Nil	Nil	Nil	Nil	Nil

Note: Value of Bonds/Shares/Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

- Dependant here means a person substantially dependent on the income of employee.

B. Details of immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent(Total measurement) - Current market value	1,08,000 1 Lac+ ONE BIGHA, 17 KATHA	Nil	Nil	Nil	Rs 1,08,000 1 Lac+
(ii)	Non –Agricultural Land - Location(s) - Survey number(s) - Extent(Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(iii)	Buildings (commercial and residential) - Location(s) - Survey /door number(s) - Extent(Total measurement) - Current market value	5,00,000 5 Lac+ 2 KATHA	Nil	Nil	Nil	Rs 5,00,000 5 Lac+
(iv)	House/Apartments, etc. - Location(s) - Survey/door number(s) - Extent(Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(v)	Others(such as interest in property)	Nil	Nil	Nil	Nil	Nil

(2) I given herein below the details of my liabilities/overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

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Sr.No	Discription	Name & address of Bank/Financial Institution(s)/Department(s)	Amount outstanding as on
(a)	(i) Loan from Banks	4,000 4 Thou+ SBI	Rs 4,000 4 Thou+
	(ii) Loan from financial institutions	Nil	Nil
	(iii) Government Dues:	Nil	Nil
	(a) Dues to departments dealing with government accommodation		
	(b) Dues to departments dealing with supply of water	Nil	Nil
	(c) Dues to departments dealing with supply of electricity	Nil	Nil
	(d) Dues to departments dealing with telephones	5,000/-	5,000/-
	(e) Dues to departments dealing with government transport (including aircraft and helicopters)	Nil	Nil
	(f) Other dues, if any	Nil	Nil
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number(PAN)]	Nil	Nil
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	Nil	Nil
	(iii) Sales Tax [Only in case of proprietary business]	Nil	Nil
	(iv) Property Tax		

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature:.....

Name of Employee: JANARDAN SINGH "SIGRIWAL"

Place: Patna

Designation: M.L.A.

Date: 27-12-2013

Department: MEMBER OF B.I.H.A. LEGISLATIVE ASSEMBLY

Note: Please sign each page of the declaration.